

F. No. J-11017/6/2025-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 21st March, 2025

ORDER

With reference to this Department's Order No. J-11014/1/2022 (Part-1) – Judicial dated 29.06.2022, the President is pleased to extend the term of Shri Himanshu Joshi, Deputy Solicitor General of India for High Court of Madhya Pradesh, Indore Bench, for a further period of three months with effect from 09.03.2025 or until further orders, whichever is earlier.

2. The engagement of aforesaid Advocate will be governed by the terms & conditions of this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge as per OM No. J-16/20/2024-Judicial dated 16.10.2024. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(M. C. Prusty)

Sr. Government Advocate

Copy (through email) to :-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Dy. SGIs for High Courts of Madhya Pradesh at Jabalpur and at Gwalior.
4. Sh. Himanshu Joshi, Dy. SGI, High Court of Madhya Pradesh, Indore Bench.
5. Registrar, High Court of Madhya Pradesh, Indore Bench.
6. Cash (LA) Section, Department of Legal Affairs to continue payment of retainership fee to aforesaid Dy. SGI w.e.f. 09.03.2025.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. LIMBS team of Department of Legal Affairs.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office copies.



(Kumar Gaurva)

Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in

F. No. J-11014/1/2022(Part-1)-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 29th June, 2022

ORDER

The President is pleased to engage Shri Pushpendra Yadav, Advocate as Assistant Solicitor General of India for the High Court of Madhya Pradesh (PB) at Jabalpur, as per details mentioned below, for a period of three years, with effect from the date of this order or until further orders, whichever is earlier. The President is also pleased to extend the term of Shri Himanshu Joshi, Asst. SGI for High Court of Madhya Pradesh, Indore Bench, as per details given below, for a fresh period of three years with effect from 09.03.2022, or until further orders, whichever is earlier.

Assistant Solicitor General of India High Court of Madhya Pradesh (PB) at Jabalpur			
1.	Pushpendra Yadav	IC/6, Sainik Society, Shakti Nagar, Jabalpur, M.P. Mob: 9826247210 Email: adv.pushpendra@gmail.com	2307/2000 -
Assistant Solicitor General of India High Court of Madhya Pradesh (PB) at Jabalpur			
2.	Himanshu Joshi	88, Veer Savarkar Market, Indore-4 Madhya Pradesh, Mob: 9826039816, 9826035825	MP/2411/ 2003

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. The Registrar, High Court of Madhya Pradesh, Bench at Indore, Indore (Madhya Pradesh).
4. Shri Pushpendra Yadav, Assistant Solicitor General of India, High Court of Madhya Pradesh (PB), at Jabalpur.
5. The Cash (LA) Section.
6. The Pay & Account Office, Department of Legal Affairs.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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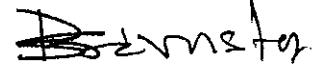
F. No. J-11014/1/2022(Part-1)-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 30th June, 2022.

CORRIGENDUM

In partial modification of this Department's order of even number dated 29th June 2022, the order for extension of the term of Shri Himanshu Joshi as Assistant Solicitor General of India, for a period of three years with effect from 09.03.2022, or until further orders, whichever is earlier, may be read in the table therein as 'High Court of Madhya Pradesh, Indore bench' *instead of* 'High Court of Madhya Pradesh (PB) at Jabalpur'.

2. Hindi version of this order will follow.

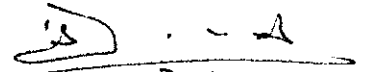


(R.K. SRIVASTAVA)

JOINT SECRETARY & LEGAL ADVISER

Copy to:

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. The Registrar, High Court of Madhya Pradesh, Bench at Indore, Indore (Madhya Pradesh).
4. Shri Pushpendra Yadav, Assistant Solicitor General of India, High Court of Madhya Pradesh (PB), at Jabalpur.
5. Shri Himanshu Joshi, Assistant SGI, High Court of Madhya Pradesh, Indore bench, 88, Veer Savarkar Market, Indore-4
6. The Cash (LA) Section.
7. The Pay & Account Office, Department of Legal Affairs.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates on behalf of Union of India'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

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